NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/~~TCP/CSP/CSA/TCSP/TCS~~A/NO. 35 /(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKAS
ME

SHRI V. NALLASENA
MEMBE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Polyset Plastics Pvt Ltd

SECTION OF THE COMPANIES ACT: 7 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
45	Ms. Mallika Taly c/o Ms. Kanizz Mujee 1/6 S. Mahomedbhai 26	Advocates Petitioner	Mujee

Order

CP 35/I&BP/NCLT/MB//MAH/2017

On the Consent Terms placed by the Petitioner Counsel, at request of the Petitioner Counsel, the Petition is hereby dismissed as the matter is settled out of Court.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl: Consent Terms.